

**Shri Mohiuddin:** Yes, in view of this emergency, we have got a list of the pilots who have obtained licence, whether the licences are renewed or not.

**Shrimati Renuka Ray:** Is there any arrangement between this Ministry and the Defence Ministry to see that these people are absorbed immediately?

**Shri Mohiuddin:** Yes, there is always that arrangement. If necessary, they will be absorbed.

**Shrimati Renuka Ray:** I want to know whether there is any particular arrangement in view of this emergency.

**Shri Daji:** In view of the fact that Government are spending about Rs. 75,000 per person for training, and six are unemployed, and fifteen more are being trained, may I know why there is a lag between the necessity of the country and the training that is being imparted?

**Shri Mohiuddin:** That question has been discussed long ago. Even the Estimates Committee has gone into this question, and I would request my hon. friend to read the report of the Estimates Committee.

**डा० लक्ष्मीमल्ल सिषवी :** श्रीमन्, क्या ऐसा कोई विधेयक सदन के समक्ष लाए जाने के लिए विचाराधीन है, जिसके अन्तर्गत सैनिक विमान-चालकों को अनिवार्यतः सक्रिय सैनिक कर्तव्यों के लिये बुलाया जा सके ?

**Shri Mohiuddin:** The Defence Ministry has got full powers, and Government have got full powers to call any person for duty under the Defence of India Ordinance, and they can call them. We have got the list of the pilots who were licensed, whether their licences have been renewed in 1962 or not. That list is there with us.

**Dr. L. M. Singhvi:** I wanted to know whether it was proposed to call them.

**Mr. Speaker:** Now, Shri A. P. Jain.

**Shri A. P. Jain:** Supersonic jet planes require specially trained pilots. Has the Ministry given any thought to the question whether it should give any further training to pilots who have not received jet training?

**Shri Mohiuddin:** There is some misunderstanding about the training given at Allahabad. The training in Allahabad is only in the elementary science and the practice of flying aircraft.

**Mr. Speaker:** That is what the hon. Member means, namely that this elementary training should be supplemented by advanced training for jet planes.

**Shri Mohiuddin:** That is not the training given at Allahabad. After these trainees have passed the examination, the airlines take them over and give them further training, or the Defence Ministry takes them over and gives them further training, and that further training may ultimately go up even to the supersonic jet training level.

#### Diesel Locomotive Project

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\*157. { Shri P. Kunhan:  
Shri A. K. Gopalan:  
Shri Buta Singh:  
Shri Narendra Singh  
Mahida:

Will the Minister of Railways be pleased to state:

(a) the progress made so far by the Diesel Locomotive Project;

(b) how long will it take to complete the project; and

(c) what are the terms of the agreement between Government and the American Company?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** (a) Development and construction are in hand both in Factory and Township area and approximately 15 per cent overall progress has been made.

(b) The Project is expected to be completed by March 1967.

(c) A Statement giving broad details of the agreement is placed on the Table of the House. [See Appendix, annexure No. 32].

**Shri P. Kunhan:** May I know whether the agreement with Messrs. Alco Products Inc. of America prevents us from purchasing more diesel locomotives from other countries?

**Shri S. V. Ramaswamy:** Why should we purchase when we manufacture ourselves? There is no need.

**Shri Narendra Singh Mahida:** May I know what the annual production of these diesel locomotives would be?

**Shri S. V. Ramaswamy:** It is a phased programme. The annual production would be of the order of about 150 by the end of 1967.

**Shri S. M. Banerjee:** From the statement I find that the firm will also arrange for the training of Government personnel in America and submit a detailed scheme for training of artisans and supervisors in India. May I know whether any scheme has been chalked out under which some Government servants could be trained, and if so, when?

**Shri S. V. Ramaswamy:** Our trainees will be sent as and when required. They are under training in India already.

**Shri Indrajit Gupta:** Pending the completion of this project, which the hon. Minister said would take another five years, what is the estimated expenditure that we have to incur for importing diesel locomotives up to the year 1967?

**Shri S. V. Ramaswamy:** That would be a different question altogether, for which the answers have been given earlier, namely that our total requirement would be of the order of about 550 diesel locomotives in the 3rd Plan Period. We have imported some already, and some are on the way. In the meantime, the gap will be filled by imports. Let me clear up the position in regard to the programme of manufacture. The pro-

duction target is 150 per annum in 1967. We have got a phased programme. In 1963-64, it will be 12; in 1964-65 it will be 29, and in 1965-66 it will be 54.

**श्री यशपाल सिंह :** क्या यह सच है कि रेलवे बोर्ड ने ट्रेनों को बिजली से चलाने की सिफारिश की है और इससे डीजल लोकोमोटिव का काम हल्का हो गया है ?

रेलवे मंत्रालय में उपमंत्री (श्री शाह-नवाज खान) : जिस इलाके में बिजली से चलने वाली गाड़ियां आ जाती हैं, डीजल के इंजनों को वहां से हटा कर दूसरे इलाके में भेज दिया जाता है। यह सही है कि इस हद तक उस इलाके में डीजल लोकोमोटिव का काम कुछ खत्म सा हो जाता है।

**Shri D. C. Sharma:** From the statement I find that the firm will be given lumpsum payments for designs and other things, and those lumpsums vary according to the design and the item. The firm will also be entitled to an engineering fee and a royalty linked to the actual production as achieved in India. So, I think the firm is going to get three kinds of payments, lumpsum payments for designs, engineering fee and also royalty. May I know the quantum of payment under each one of these heads?

**Shri S. V. Ramaswamy:** At present, it will be against public interest to disclose them.

#### Proposal to Self Heron and Viking Aircrafts

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\*158. { **Shri P. C. Borooah:**  
          **Shrimati Savitri Nigam:**  
          **Shri Morarka:**  
          **Shri Rajeshwar Patel:**  
          **Shri Vidya Charan Shukla:**  
          **Shri R. S. Pandey:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Indian Airlines Corporation recently